Coimbatore, Madras Egmore and Madurai, Madras central and Salem and Madras Egmore and Tiruchchirappalli. Even the Brakevan space in the trains running in these sections is under-utilised.

[Translation]

Fish Production

6845. SHRI RATILAL VARMA: SHRI DILEEP BHAI SANGHANI:

Will the Minister of AGRICULTURE be pleased to state :

- (a) the details of the total fish/shrimp production in brackish and fresh water in Gujarat and Maharashtra separately;
- (b) the quantum of fish/shrimp that can be stored in the coldstorages;
- (c) the quantum of fish/shrimp that is exported and sold for domestic use; and
- (d) the steps taken to increase the fish/shrimp production in these States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c). The details are as under:

		Gujarat	Maharashtra
(i)) Total fish/shrimp production (provisional) in 1994-95 (in tonnes)		
	Marine	6,30,000	3,53,000
	Freshwater	70,000	64,000
	Brackishwater	123	1,600
(ii)	Estimated quantum of fis shrimp that could be stored in cold storage (in tonnes)	sh/ 11,500	16,000
(iii)	Quantum of fish/shrimp exported and sold for domestic use (in tonnes)	
	Export	76,500	, 57,500
	Domestic consumption (approximately)	2,00,000	2,50,000

(Source: Respective State Governments)

- (d) Some of the steps taken to increase the fish/shrimp production in these States include:
 - (i) Development of freshwater and brackishwater aquaculture through establishment of Fish Farmers' Development Agencies.
 - (ii) Encouraging establishment of semi-intensive shrimp/prawn farms, fish/shrimp/prawn seed

- hatcheries, feed mills and processing plants in the Government, private/public sector.
- (iii) Establishment of demonstration-cum-training centres at the State level for human resource development in the field of fish/shrimp farming.
- (iv) Conservation, development and management of the fishery resources.
- (v) Development of reservoir fisheries.
- (vi) Development of coastal marine fisheries through motorisation of traditional craft, development of off-shore fisheries by introduction of mechanised fishing craft, pelagic fishing craft, etc., enforcement of Marine Fishing Regulation Act and introduction of artificial reefs (in Maharashtra).
- (vii) Creation of adequate infrastructural facilities for landing and berthing of fishing veseels and fish marketing.

[English]

For Forest Development

6846. SHRI D. VENKATESWARA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether funds allotted for Forest Conservation and wasteland development every year are not being utilised properly by the State Government;
- (b) if so, the details thereof during each of the last three years. Statewise: and
- (c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):
(a) to (c). The information is being collected and would be laid on the Table of the House.

Railway Line

6847. SHRI K.G. SHIVAPPA: SHRI V. KRISHNA RAO:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether his Ministry is taking up the construction of Railway Line between Hubli and Karwar; and
 - (b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.